

**[To be published in the Gazette of India, Extraordinary, Part-II, section 3, sub-section (ii)]**

Government of India  
Ministry of Finance  
(Department of Revenue)  
Central Board of Indirect Taxes and Customs  
Directorate of Revenue Intelligence

**Notification No. 14/2018-Customs (N.T./CAA/DRI)**

New Delhi, dated the 10<sup>th</sup> August, 2018

S.O. (E). - In pursuance of notification No. 60/2015-Customs (N.T.), published *vide* number G.S.R. 453(E), dated 4th June 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), and as amended by notification No. 133/2015-Customs (N.T.), published *vide* number G.S.R. 916(E) dated 30th November 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), issued by the Government of India, Ministry of Finance, Department of Revenue, under clause (a) of section 152 of the Customs Act, 1962 (52 of 1962), the Director General, Revenue Intelligence, hereby appoints officers mentioned in column (5) of the Table below to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on officers mentioned in column (4) of the said Table in respect of noticees mentioned in column (2) of the said Table for the purpose of adjudication of show cause notices mentioned in column (3) of the said Table, namely:-

**TABLE**

<b>Sl. No.</b>	<b>Name of Noticee (s) and Address</b>	<b>Show Cause Notice Number and Date</b>	<b>Name of Adjudicating Authorities</b>	<b>Common Adjudicating Authority appointed</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>	<b>(4)</b>	<b>(5)</b>
1	M/s Silicone Concepts International Pvt. Ltd., A-77, DDA Sheds, Okhla Industrial Area, Phase-II, New Delhi-110020 and 9 others.	F. No. DRI/BZU/S-IV/Enq-38/(Int-14)/2015 dated 22.02.2017 read with corrigendum dated 30.07.2018. (SCN No. 03/2017 DRI-BZU)	Principal Commissioner/ Commissioner of Customs (Import), Inland Container Depot- Tughlakabad, New Delhi. Principal Commissioner/ Commissioner of Customs, Air Cargo Complex (Import), New Custom House, New Delhi. Principal Commissioner/ Commissioner of Customs, Chennai-IV, Custom House, Chennai.	Principal Commissioner/ Commissioner of Customs (Import), Inland Container Depot- Tughlakabad, New Delhi.

2.	M/s Apollo Tyres Ltd., 7, Institutional Area, Sector-32, Gurugram, Haryana-122001 and Sh. Sanjay Chaturvedi, Head Purchase (Reinforcement Material), M/s Apollo Tyres Ltd., 7, Institutional Area, Sector-32, Gurugram, Haryana-122001.	F. No. DRI/AZU/ GRU/Bekaert-Apollo/Int- 05/2017 dated 23.07.2018.	Commissioner of Customs (Chennai-II), Custom House, Chennai. Commissioner of Customs (Nhava Sheva-III), Jawaharlal Nehru Custom House, Raigad.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai.
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[F. No. DRI/HQ-CI/50D/CAA-12/2018-CI]

(SHAILESH KUMAR)  
ADDITIONAL DIRECTOR

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1. Common Adjudicating Authority as per Column (5) of the table.
2. Adjudicating authorities as per column (4) of the table
3. Additional Director General, DRI-Ahmedabad, Bengaluru.
4. Notices as per column (2) of the table